

**Notification of E-waste Management Rules**

2441. SHRI RAVI PRAKASH VERMA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government has notified the e-Waste (Management & Handling) Rules, 2011;

(b) if so, whether according to the latest annual report of Government, by the end of 2014, India would have generated a whopping eight lakh tones of e-wastes up by eight times in the past seven years;

(c) if so, whether despite a ban a huge quantity of e-waste is being imported from developed countries; and

(d) if so, the steps taken by Government to minimize the e-waste to save the health of the people?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a), (b) and (d) The Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified e-waste (Management and Handling) Rules, 2011. These Rules apply to producer, consumer, collection centre, dismantler and recycler of e-waste involved in the manufacture, sale, purchase and processing of electrical and electronic equipment or components as specified in Schedule-I under the Rules. The concept of Extended Producer Responsibility has been enshrined in these Rules as per which the producers shall be responsible for environmentally sound management of e-waste generated from their end of life equipment. On the basis of survey carried out by Central Pollution Control Board (CPCB), 1,46,800 Metric Tonne (MT) of e-waste was generated in the country during 2005 which had been projected to increase to 8,00,000 MT by the year 2012.

(c) Import and export of e-waste is regulated under the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008, and permission from the Ministry is mandatory for import of any such waste. As of now no permission for import of e-waste has been granted under the rules.

**Killing of wild animals by poachers through electrocution**

2442. SHRI A.W. RABI BERNARD: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

0(a) whether it is a fact that more than 88 wild animals including elephants, sambars, boars and endangered rhinoceros have been killed in the last few years by poachers;